## **National Company Law Tribunal**

## Allahabad Bench

CPNO. 121/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.01.2018

NAME OF THE COMPANY: Banjeer Agarwal V/S Om Kaleshwer Colony's grant Uff Section of the Companies Act, 18 B CODE: U/S 241/244 of the Companies Act, 201;

SI. N	0.	Name	Desig	nation	Representation	Signature
<u>1.</u>	RAS	MISH SI	MILE	110	Pethnone	feny sino
<u>2.</u>	Ashis	illr. Son	٧.	Adu.	Rego no 224	Abs
3.		KU MAR		PCS	Pelitions	Aui Fo.
5.	U day Ch	andani Mishra		Adv.	Krop3	Why
6.	Prabhat K	Gunar chatt	ejec No	mille Derector indicate Bound thing Memoger	In Person	Aldroluly Rhebtaje

## C P No. 121/ALD/2017

Sri Rajnish Sinha, Advocate for the petitioner. Sri Ashish Kumar Srivastava, Advocate for the Respondent No. 2 & 4. Sri Udai Chandani along with Abhishek Mishra for Respondent No.3. He files reply to the main Company Petition. However, the amount of cost is yet to paid. Hence, one-week time is further granted.

The petitioner counsel is at liberty to file rejoinder to the reply. A copy thereof be served in advance to the respondent counsel.

It is further reported by counsel for both the parties that pleadings in the present matter are almost complete. Hence, the case is fixed for pre final hearing conference.

Meanwhile, both the parties are at liberty to file documents in support of their case. If, they are willing so by exchanging copy of the same with each other.

The matter to be listed on 19th February, 2018.

## Later on

Sri Prabhat Kumar Chaterjee, Nominee Director, Chief Manager of Syndicate Bank appears.

Date: 24/01/2018 Typed by Jyoti

(Stenographer)

H.P.Chaturvedi, Member(Judicial)